

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 414**

**TO BE ANSWERED ON THE 5TH DECEMBER, 2023/ AGRAHAYANA 14, 1945
(SAKA)**

PHASE-II OF ICJS

†414. DR. SANJAY JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there was any need to implement the Phase-II of the Inter-Operable Criminal Justice System (ICJS);**
- (b) if so, the details thereof; and**
- (c) the prime objectives and the components of the Phase-II of ICJS?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c) : Yes Sir, the Information Technology (IT) systems for criminal justice delivery established in the country primarily consists of the Crime and Criminal Tracking Network and Systems i.e. CCTNS (for police), eForensics (for the Forensic Science Laboratories), eProsecution (for public prosecutors), eCourts(for courts) and ePrisons (for Prisons). These IT systems are stand-alone systems functional in all States/ Union Territories. The phase-II of the ICJS Project will inter-link these stand-alone IT systems for seamless data exchange and also provide new

technologies for smart policing. The objectives of ICJS Phase-II are as under:-

- i. Facilitate seamless integration between the various data sets of Police, Prisons, Forensics, Prosecution and Courts.**
- ii. Enhance data quality by reducing errors in data entry.**
- iii. Increase effectiveness and timeliness in investigations, and consequently in trials, due to easy access of data between pillars.**
- iv. Enable effective use of data analytics and modern tools available in the investigations.**
- v. Reduce dependence on paper records in decision-making.**
- vi. Enable a shift towards “SMART Policing”.**

The components of ICJS Phase-II are as under

- i. Hardware (application servers and client-end systems)**
- ii. Software update for ICJS**
- iii. ICJS development and management**
- iv. Network connectivity**
- v. IT infrastructure (dedicated and secure cloud-based)**
- vi. Operations & maintenance**
- vii. Awareness & capacity building**
